

DELHI VIDHAN SABHA

(Bulletin Part-I)

(Brief record of Proceedings)

Thursday, April 2, 1998/Chaitra 12, 1920 (Saka)

No. 125

2.00 P.M.

Introduction of New Minister

1.

Shri Sahib Singh, Chief Minister introduced Km. Purnima Sethi as the new member of his Cabinet.

Hon'ble Speaker congratulated Km. Purnima Sethi on her appointment as minister and observed that she has been allotted Seat No. 11.

S/Shri Jag Parvesh Chandra and Deep Chand Bandhu also felicitated Km. Purnima Sethi.

Starred Questions

2.

Starred Question Nos. 141, 143 to 146, 148, 149, 152 and 153 and Supplementaries thereon were asked and orally answered.

Replies to Starred Question Nos. 142, 147, 150, 151 and 154 to 160 were laid on the Table of the House.

Unstarred Questions

3.

Replies to Unstarred Question Nos. 225 to 293 were laid on the Table of the House.

Special Mentions

4.

Following members raised matters under Rule 287:-

1. Shri O.P. Babbar
(Chief Minister intervened in the matter).
2. Shri Jagdish Lal Batra
(Chief Minister intervened in the matter).
3. Shri Sahab Singh Chauhan
4. Shri Hari Krishan
(Chief Minister intervened in the matter).
5. Shri Shoaib Iqbal
(Chief Minister intervened in the matter).
6. Shri Bodh Raj
(Chief Minister intervened in the matter).
7. Shri Darshan Kumar Bahl

8. Sh. Shish Pal

Short Duration Discussion

5. Shri Ramvir Singh Bidhuri raised Short Duration Discussion about Appollo Hospital.

Following members took part in debate:-

1. Shri Mukesh Sharma

2. Dr. A.K. Walia

3. Sh. Shoaib Iqbal

4. Shri Ram Bhaj

Minister of Health replied to the debate.

Suspension of Member

6. On being named by the Chair, Shri Rajendra Gupta, Minister of Legislative Affairs moved a motion that Shri Ramvir Singh Bidhuri who continuously disrupted the proceedings of the House be suspended from the sittings of the House for 3 days.

The motion was put to vote and adopted.

Health Minister continued replying to the debate.

Resolution

7. Hon'ble Speaker sensing the consensus of the House moved the following Resolution:

"This House expresses grave concern over the present working of the Indraprastha Appollo Hospital in terms of providing one-third beds ear-marked for poor patients and desires that the Government continues to take necessary action to see that the Agreement is implemented by the hospital management in toto."

The Resolution was unanimously adopted.

5.51 (The House was adjourned till 1100 Hours on Friday, April 3rd, 1998).

DELHI

APRIL 2, 1998

P.N. GUPTA
SECRETARY